IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

IB-187 (ND)/2017

IN	TH	E	MA	TT	ER	OF	:
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M/s. Vinod Cotton Corporation

- PETITIONER

Vs.

Pasupati Fabrics Limited

... RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 28.7.2017

Coram:

R. VARADHARAJAN, Honble Member (Judicial)

For the Petitioner/applicant :

For the Respondents

: -

ORDER

At the request of the Learned Counsel for the parties, the matter is

posted for hearing on 08.8.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 28.7.2017